

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †3830
TO BE ANSWERED ON 08.12.2016**

Allocation of Funds to States

†3830. SHRI UDAY PRATAP SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government provides funds to various States for setting up of sports academies in their respective States;**
- (b) if so, the details thereof along with the funds allocated for the purpose during each of the last three years and the current year, State/UT-wise;**
- (c) whether any proposal from various State Governments for setting up of sports academies is pending with the Union Government; and**
- (d) if so, the details and the present status thereof, State/UT-wise including Madhya Pradesh?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) to (d) A Scheme called “Khelo India – National Programme for Development of Sports” is being implemented by this Ministry as a Central Sector Scheme from the current financial year 2016-17. The Scheme, inter-alia, provides for creation of sports infrastructure, namely, Synthetic Athletic Track, Synthetic Hockey Field, Synthetic Turf Football Ground, Multipurpose hall, Swimming pool and construction of stadia complex. The stadia complex may, inter-alia, include sports academies and training centres, including hostels for sportspersons. However, construction of stadia complex will be decided by this Ministry after taking into account the various facilities available in a State and availability of funds under the Scheme.
